

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/ 162 /2013

Date : 10-12-2013

The following Officers are hereby nominated to impart Training to the participant Civil Judges (entry level) at Conference Hall, RSJA Office, C-7, Near JNVU Dispensary, Residency Road, Jodhpur with the directions to address the participant Civil Judges (entry level), as and when requested by the Director, Rajasthan State Judicial Academy, Jodhpur:-

S. No.	Serva Shri/Ms..	Name & Designation
1	Prakash Gupta, Principal Secretary to the Govt. Law & Legal Affairs Department-cum-Legal remembrance, Jaipur.	
2	Deepak Maheshwari, District & Sessions Judge, Jaipur Metropolitan	
3	Umesh Kumar Sharma, District & Sessions Judge, Ajmer	
4	Vijay Kumar Vyas, Registrar General, Rajasthan High Court, Jodhpur	
5	Pankaj Bhandari, Registrar (Vigilance), Rajasthan High Court, Jodhpur	
6	Devendra Kachchhawah, Registrar (Admn.), Rajasthan High Court, Jodhpur	
7	Kunj Bihari Katta, District & Sessions Judge, Chittorgarh	
8	Radha Mohan Chaturvedi, Jt. L.R. (VRS), Law Department, Secretariat, Jaipur	
9	Atul Kumar Chatterjee, Registrar (Rules), Rajasthan High Court, Jodhpur	
10	Kamal Kumar Bagri, Member (Judicial), Rajasthan State Civil Services Appellate Tribunal, Jaipur	
11	Dwarka Prasad Sharma, Spl. Secretary, Home & Jt. L.R., Home Department, Jaipur	
12	Hemant Kumar Jain, Judge, Industrial Tribunal, Jaipur	
13	Uma Shankar Vyas, Judge, MACT, Pali	
14	Sangeeta Sharma, Spl. Judge, CBI Cases court-4, Jaipur	



S. No.	Name & Designation
15	Subha Mehta, Judge, MACT, Sikar
16	Nirmal Singh Meratwal, Registrar (Examination), Rajasthan High court, Jodhpur
17	Praveer Bhatnagar, Spl. Judge, NDPS Cases Court, Bhilwara
18	Ashutosh Kumar, Registrar (Writs), Rajasthan High Court Bench, Jaipur
19	Abhay Jain, ADJ No.2, Bharatpur
20	Chanchal Mishra, ADJ, No.2, Sikar
21	Rajendra Singh Choudhary, Member, Board of Revenue-1, Ajmer
22	Raghvendra Kachawal, ADJ No.2, Bundi
23	Dinesh Kumar Gupta, Dy. Registrar (Examination), Rajasthan High Court, Jodhpur
24	Ashwani Vij, Spl. Judge, Women Atrocities and Dowry Cases Court, Jaipur
25	Brajendra Kumar, Registrar (Classification), Rajasthan High Court, Jodhpur
26	Reeta Tejpal, ADJ No.1, Alwar
27	Ajay Sharma, ADJ No.2, Jodhpur Metropolitan
28	Shivani Singh, ADJ No.4, Jodhpur Metropolitan
29	Satya Narain Tailor, ADJ, Karauli
30	Kamal Chhangani, Spl. Judge, SC/ST Cases, Barmer
31	Mukesh Bhargava, ADJ, Nathdwara
32	Shailendra Vyas, ADJ No.3, Sikar
33	Rekha Sharma, ACJM no.1, Beawar (Ajmer)
34	Anupama Rajeev Bijlani, ACJ(SD)-cum-ACMM no.6, Jodhpur Metropolitan

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S. No.	Name & Designation
35	Bhawani Shanker Pandiya, ACMM, Rent Tribunal, Jodhpur Metropolitan
36	Poonam Dargan, Dy. Secretary, Rajasthan State Legal Services Authority, Jodhpur
37	Brijesh Panwar, CJ(SD)-cum-ACJM, Anoopgarh
38	Ashok Kumar Sharma, Dy. Registrar (Judicial), Rajasthan High Court Bench, Jaipur.
39	Vishwa Bandhu, ACJM, Kherwara (Udaipur)
40	Shilpa Sameer, ACJ (SD)-cum-ACJM No.2, Ajmer
41	Rajeev Choudhary, Dy. Registrar (Judicial), Rajasthan High Court, Jodhpur
42	Dr. Chetna, ACJ (SD)-cum-ACJM, Bundi
43	Hemant Singh Baghela, Dy. Secretary, Rajasthan State Legal Services Authority, Jaipur
44	Neeraj Kumar Bharadwaj, ACJM No.1, Udaipur
45	Mahendra Kumar Dave, Dy. Secretary-II, Rajasthan State Legal Services Authority, Jaipur
46	Shweta Gupta, Spl. Additional Chief Judicial Magistrate (PCPNDT Act Cases), Kota
47	Satish Chandra Godara, ACJ (SD)-ACMM no.8, Jaipur Metropolitan
48	Manisha Choudhary, ACJ (SD)-ACJM no.2, Jaipur District.
49	Priyanka Pilonia, CJ (JD)-JM, Viratnagar (Udaipur)
50	Nihal Chand, ACJ (JD)-MM no.18, Jaipur Metropolitan
51	Seema Mewara, CJ (JD)-JM, Merta
52	Manoj Kumar Goyal, CJ (JD)-JM, Sawaimadhopur
53	Renuka Singh Hudda, CJ (JD)-JM, Ringus, Sikar
54	Aska Rao, CJ (JD)-JM, Niwai, Tonk

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S. No.	Name & Designation
55	Jagat Singh Panwar, CJ (JD)-JM no.2, Alwar
56	Bhanu Kumar, CJ (JD)-JM, Kishangarh (Ajmer)
57	Vikas Singh Choudhary, CJ (JD)-JM, Jahazpur (Bhilwara)
58	Sanuj Kulshrestha, CJ (JD)-JM, Hindaun (Karauli)
59	Dheeraj Sharma, ACJ (JD)-JM, No.1, Bundi
60	Latika Deepak Parashar, ACJ (JD)-JM, Hanumangarh
61	Herinder Kaur Brar, ACJ (JD)-JM, Kotputli (Jaipur District)
62	Mohit Sharma, ACJ (JD)-JM, no.1, Sikar
63	Ashutosh Kumawat, ACJ (JD)-JM no.2, Bundi.

BY ORDER


REGISTRAR (ADMN.)

No.Estt.B2(i)/16/2013/ 18536

Date : 10.12.2013

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur, C-7, Near J.N.V.U. Dispensary, Residency Road, Jodhpur with reference

to his letter No.RSJA/RJS-Induction/2013/1984, dated 30.11.2013.

11. **The concerned District & Sessions Judge with the direction to adjust judicial/official work of the nominated officers.**
12. Concerned Officers/Courts/Treasury Officers
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./Building Cell.



REGISTRAR (ADMN.)